

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL UNDER E.S.I. (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AUE/3/2011	MRS. A. A. AGNI	THE EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS REGIONAL DIRECTOR AND ANR.,	GOA STEEL LIMITED, REP. THROUGH ITS DIRECTOR KUNDAN A. SHETYE		
2	AUE/1/2012	MS. A. A. AGNI	THE ASST. DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,	AVELAR MOTORS PVT. LTD., REP. BY MANAGING DIRECTOR, ANTONIO AVELAR BARRETO	ADV. G. K. SARDESSAI.	
3	AUE/2/2012	MS. ASHWINI AGNI	DY. DIRECTOR ESI CORPORATION AND ANR.,	NIRMITEE HOLIDAYS PVT. LTD.,	ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 1 A.V. NIGALYE	
4	AUE/1/2013	ADV. ANARKALI AGNI	RECOVERY OFFICER, OFFICE OF RECOVERY OFFICER,	COSME REMEDIES LTD.	ADV. T.SHIRODKAR *FOR RESPONDENT ADV. VIJAY A. PALEKAR *FOR RESPONDENT	
5	AUE/1/2014	ADV. ASHWINI AGNI	THE ASSISTANT DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION	MR. THOMAS XAVIER MONTEIRO PROPRIETOR OF M/S FRANCIS XAVIER GARAGE	ADV. VIJAY A. PALEKAR FOR RESPONDENT	
6	AUE/1/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	REGIONAL DIRECTOR ESIC.	AGENCIA COMMERCIAL MARITIMA.	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. S.PEREIRA FOR RESPONDENT ADV. P. CHAWDIKAR FOR RESPONDENT	
7	AUE/2/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	REGIONAL DIRECTOR, E.S.I.C.	AGENCIA ULTRA MARINA, REP.BY THEIR DIRECTOR SUDHIL MANERKAR.		

8	AUE/3/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	REGIONAL DIRECTOR ESIC.	AGENCIA COMMERCIAL MARITIMA.	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. S. PEREIRA FOR RESPONDENT ADV. P.CHAWDIKAR FOR RESPONDENT
9	AUE/4/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	THE DEPUTY REGIONAL DIRECTOR, SUB REGIONAL OFFICE, GOA EMPLOYEES STATE INSURANCE CORP.	ATLANTIC SPINNING AND WEAVING MILLS LTD.	
10	AUE/5/2015	ADV. ASHWINI AGNI ADV. KALPA GOVENKAR	REGIONAL DIRECTOR, E.S.I.C. PANAJI.	GOA HANDICRAFTS RURAL AND SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LTD.,REP. BY ITS M.D.	
11	AUE/1/2016	ADV. ASHWINI AGNI	REGIONAL DIRECTOR ESIC, PANAJI.,	HOTEL GOA PRIDE, REPRESENTED BY ITS PARTNER PEDRO DAMIAO LAZARIO CAERIO.	
12	AUE/3/2016	ADV. VIJAY A. PALEKAR ADV. PRAVIN M. GAWAS	LE GRAND ENGINEERING PVT. LTD., REPRESENTED BY JUDE D\SOUZA.	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, PANAJI.	ADV. ASHWINI AGNI FOR RESPONDENT ADV. DIVIYA BAKAL FOR RESPONDENT ADV. ADITI KAMAT FOR RESPONDENT ADV. ASHWINI AGNI FOR RESPONDENT
13	AUE/4/2016	ADV. ASHWINI AGNI ADV. HETAL MODI ADV. DIVIYA BAKAL ADV. ADITI KAMAT	DEPUTY DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION AND ANR.,	COSME R. SILVEIRA, REP. THR. ITS PROP. COSME R. SILVEIRA.,	ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. DEEPTI P CHAWDIKAR FOR RESPONDENT ADV. GOURISH B. KAMAT FOR RESPONDENT ADV. DEEPA PEDNEKAR FOR RESPONDENT

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AUE/1/2017

ADV. VIJAY A. PALEKAR  
ADV. PRAVIN M. GAWAS

TULIP DIAGNOSTICS PVT.  
LTD., REP. BY ITS H.R.  
MANAGER, SHARMILA  
NADKARNI.,

REGIONAL DIRECTOR,  
EMPLOYEES STATE  
INSURANCE  
CORPORATION.,

ADV. ASHWINI AGNI FOR  
RESPONDENT  
ADV. RONAL CHANDRAKANT  
SIROYA FOR RESPONDENT  
ADV. HETAL BHARAT MODY  
FOR RESPONDENT  
ADV. PRIYA M. SAWANT FOR  
RESPONDENT

SERVICE IS COMPLETE

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Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

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